

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Information Technology Department

Date: 08.2.2017

Sub: Minutes of IT Purchase Committee meeting held on 07th February 2017


Present:

- | | |
|---|-----------------|
| 1. Smt V.R.Iyer, Member (F&I) | Chairman |
| 2. Shri A Ramana Rao, GM(Surveyors) | Member |
| 3. Shri. T S Naik, GM (Agency Distribution) | Member |
| 4. Shri A. R. Nithyanadham, CGM(IT) | Convener Member |

Agenda 01: Approval of CRs related to BAP: Cost 39.28 lacs:

Members of the Committee were apprised of the agenda items.

Sno	CCN No.	Dept	Amount
1	134	Life – office filing module	7,33,800.00
2	146	Nonlife – office filing module	2,91,933.33
3	82 &111	Health & NL Advts	1,18,771.43
4	162	Investment	1,48,000.00
5	148	Health – office filing module	9,9533.33
6	141	F&A Life	4,67,528.57
7	109	Broker	1,32,666.67
8	122	Surveyors	4,69,200.00
9	126	Surveyors	7,48,933.33
10	128	Surveyors	7,17,866.67
		Total	39,28,233.33

 8/2/2017

1. BAP – Implementation of Change Requests from Life dept (Cost Rs7,33,800.00) vide CCN 134:

The IT Department received the Change Request from Life dept regarding the relocation/upgradation of offices to be implemented in the office filing module. Upgradation functionality is to be introduced based on the request received by the life dept from LIC of India. For instance, an office may be upgraded from satellite office to branch office without change in the office code. There is also a possibility that on upgradation, an office may or may not relocate. Accordingly, a provision is required to capture this functionality in BAP office filing module across the life, nonlife and health dept.

The committee, in its preliminary discussion held on 2.2.2017 suggested the following.

- a. Either after implementation or before implementation, life dept being the nodal dept for office filing module should issue a circular to all the insurers stating the new functionality.
- b. There should also be a provision for downgrade of offices such as branch office to satellite office. This new functionality should be modified and implemented in such a manner so as to satisfy both the requirements.

Life dept has agreed to both the views and the implementing agency has also agreed.

Based on the above points, the committee recommended the CCN 134 costing INR 7,33,800.00 with efforts 77.049 man days for approval.

2. BAP – Implementation of Change Requests from NonLifedpt (Cost Rs2,91,933.33) vide CCN 146:

The IT Department received the Change Request from NonLifedpt regarding the solvency margin and expenses of management data captured in the office filing module. Depthas stated that whenever these data is not available in the BAP system due to non-submission of audited returns, it is auto-populated as zero in the office filing module. However dept requires that in such scenario, system should auto populate previous to previous year's value.

The committee, in the preliminary discussion held on 2.2.2017 suggested that the respective CR does not serves any purpose instead it should be modified to reflect three previous year's data so as to be in-line with the regulation.

NonLifedpt has agreed to the views and the implementing agency has also agreed.

Based on the above points, the committee recommended the CCN 146 costing INR 2,91,933.33 with efforts 30.653 days for approval.

3. BAP – Implementation of Change Requests from Health & NonLifedept (Cost Rs1,18,771.43) vide CCN 82 & 111:

CCN 82 was issued by the Health dept. – advt. filing module. Efforts estimates submitted by L&T Infotech was Rs. 2, 22,000.00 which was recommended by HPC and also received administrative approval. However, there was a meeting held on 08.11.2016 wherein Health dept has requested for some additional changes over and above what was requested in CCN 82.

Nonlife dept has also issued change requests i.e. CCN 111 – advt filing module. Advt filing module is common to Nonlife and Health dept. Hence, L&T Infotech has submitted the total effort estimates taken into the account the changes initially requested by Health dept, additional request placed by the Health dept and the changes requested by Nonlife dept costing to Rs 3, 40, 771.43. Now the amount to be approved is total amount – amount already approved i.e. $3,40,771.43 - 2,22,000.00 = 1,18,771.43$.

The committee, in its preliminary discussion held on 2.2.2017 had suggested modification in the question "Is the advt specific to the product?" which was proposed to be non-mandatory for health dept. Health dept has agreed to the views and the implementing agency has also agreed to its feasibility.

Based on the above points, the committee recommended the CCN 82 & 111 costing INR 1,18,771.43 for approval.

4. BAP – Implementation of Change Requests from Investment dept (Cost Rs 1,48,000.00) vide CCN 162:

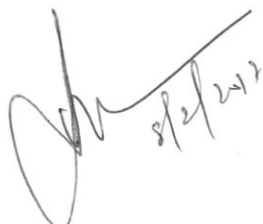
Investment dept has also issued CR based on the complaint received from Maxbupa regarding induction of foreign director. Insurer was unable to create sub-id for the foreign director as PAN Card is a mandatory field. Hence, dept has requested to capture director id in lieu of PAN card whenever the director is a foreign national.

The committee after detailed deliberations recommended the CCN 162 costing INR 1,48,000.00 with efforts 15.54 man days for approval.

5. BAP – Implementation of Change Requests from Health dept (Cost Rs99,533.33) vide CCN 148:

Health dept has issued a change request to add Year column in respect of manpower projections in PB1 format i.e. office filing application.

The committee in its preliminary discussion held on 02.2.2017 had suggested that the year column should be a derived type i.e. drop-down with five financial years which is accepted by the user dept.

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Based on the above points, the committee recommended the CCN 148 costing INR 99,533.33 with efforts 10.451 man days for approval.

6. BAP – Implementation of Change Requests from F&A (Life)dept (Cost Rs4,67,528.57) vide CCN 141:

F&A Life dept has issued a change request to replace the existing format under Rule 17D with the new format as provided in Schedule II Part A & Part B of the Regulations, 2016.

The committee after detailed deliberations recommended the CCN 141 costing INR 4,67,528.57 with efforts 49.0905 man days for approval.

7. BAP – Implementation of Change Requests from Brokers F&A (Life) dept (Cost Rs1,32,666.67) vide CCN 109:

Brokers dept has issued change requests wherein dept has requested to add the facility of all L1 users to be available at the time of delegating redo analysis task by L2 user. Currently L2 user can delegate the task only to that L1 user who has initially forwarded the application to L2.

The committee after detailed deliberations recommended the CCN 109 costing INR 1,32,666.67 with efforts 13.93 man days for approval.

8. BAP – Implementation of Change Requests from Surveyors dept (Cost Rs4,69,200.00) vide CCN 122:

Surveyors dept has issued a change request wherein dept can view, update surveyor's details. Whenever Surveyors details needs to be updated, it should be through the process of maker-checker. That is, Master data will be updated only when L2 user approves the update request. This change request will also facilitate in checking whether the Surveyor's master exists in the BAP database or not.

The committee after detailed deliberations recommended the CCN 122 costing INR 4,69,200.00 with efforts 42.728 man days for approval.

9. BAP – Implementation of Change Requests from Surveyors dept (Cost Rs7,48,933.33) vide CCN 126:

Surveyors dept has issued a change request which facilitates dept to update the enrolment details with maker checker facility. As the maker checker feature is already provided in CCN 122, it is not charged again. Along with this, dept has also requested surveyor licenses to be printed bilingual format.

The committee after detailed deliberations recommended the CCN 126 costing INR 7,48,933.33 with efforts 78.638 man days for approval.

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10. BAP – Implementation of Change Requests from Surveyors dept (Cost Rs7,17,866.67) vide CCN 128:

Surveyors dept has issued a change request wherein dept can upload the Trainee/Individual/Corporate Surveyors data through maker checker process. Based on these requirements, L&T Infotech has developed the process which is implemented in Quality. Efforts involved for this is Rs 2,70,533.33. However, Surveyors dept has slightly changed the requirement in CCN 128. Earlier it was suggested that Surveyors dept will upload the Surveyors data but now dept has suggested that there should not be any dept intervention in uploading the data. Instead, Surveyors will fill-in the respective details and submit it. Once submitted, it will go through the process of Checker. For the modified change request, L&T has submitted revised effort estimates as Rs. 4,47,333.33. Hence for the earlier change and the modified change request, total cost involved is Rs 7,17,866.67.

The committee after detailed deliberations has deferred the proposal costing Rs 2,70,533.33 and recommended the proposal costing Rs 4,47,333.33 for approval.

CGM (IT/BAP) also explained the following:

- a. Effort less than 10 man days are implemented as a part of AMC without any cost.
- b. Effort are calculated for each sub-requirement of the CCN, not as a whole and wherever it is less than 10 days should be considered as part of AMC.
- c. Effort more than 10 man days is paid as per the said estimation and agreed rate.
- d. As per the sixth steering committee meeting held on 10.12.2014, payment based on man month rate of Rs 2 Lacs has been approved by the Steering Committee.
- e. These Estimates has been verified by the IT consultant.

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Sees

Agenda 02: Procurement of 3 Nos'. Canon Scanner : Cost Rs. 92,400/-:

With regard to the agenda related to procurement of 3 No's Canon Scanner, the committee observed the following –

All three vendors have submitted the OEM certificate.

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9/2/2017

Abstract of the compilation of bids is given below.

Bidder Name	Price for 3 No's Canon Scanner Model: DR-C225 Std Warranty: 1 Year (Incl. tax)	Addition 2 Years warranty for Scanners (Incl. tax)	Total Price with additional warranty	Position
M/S Digitech Peripherals	86,625	12,750	99,375	L2
M/S Laser Systems Pvt Ltd	87,538.5	15,525	1,03,063.5	L3
M/S Youdan Marketing	82,500	9,900	92,400	L1

M/S Youdan marketing has quoted the lowest price Rs. 92,400/- (Incl. tax) among all.

In view of the above, the committee recommends to place order with L1 vendor i.e., M/s Youdan Marketing with total amount Rs. 92,400/- (Incl. tax).

Agenda 03: Procurement of Amaran Quanta make batteries on buyback basis : Cost Rs. 2,60,000/-:

With regard to the agenda related to procurement of Amaran Quanta make batteries on buyback basis, the committee observed the following –

All the bidders have submitted the required documents along with OEM certificate.

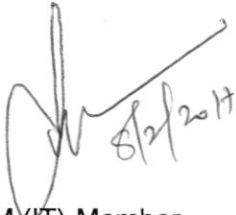
Abstract of the compilation of bids is given below.

Bidder Name	Price for New Batteries	Buyback price	Price after buyback value	Position
M/S Rajdeep Energies Pvt Ltd	3,66,240.00	89,600.00	2,76,640.00	L3
M/s Novateur Electrical and Digital System Pvt Ltd	3,47,760.00	83,264.00	2,64,496.00	L2
M/S Toritech Resource Pvt Ltd	3,81,408.00	75,200.00	3,06,208.00	L4
M/S Laser System PVT LTD	3,52,800.00	92,800.00	2,60,000.00	L1


8/2/2017

M/S Laser System Pvt. Ltd. has quoted lowest price Rs. 2,60,000/- (Incl. tax) among all.

In view of the above, the committee recommends to place order with L1 vendor i.e., M/S Laser System PVT LTD with total amount Rs. 2,60,000/- (Incl. tax).



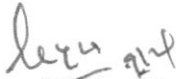
CGM (IT)-Member
Cavayy.



GM (Surveyors)-Member



GM (Agency Distribution)-Member



Member (F&T) - Chairman

- Minutes of Agenda & 2
for the same to be placed before
competent authority.